

Through Fax/Mail

(J.H.C. Sch. 1-7)

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From:

**Vishwa Nath Shukla,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi .

File No. XIX(I)/5/2022/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

All the Principal District & Sessions Judges of the State of Jharkhand  
including the Judicial Commissioner, Ranchi.

**Sub: - Nomination for attending one day “State Level Workshop on Financial Management” (For Enhancement of Financial Skills in DLSAs) on 4<sup>th</sup> July, 2026, at Nyaya Sadan, JHALSA, Ranchi.**

Sir,

With reference to the subject noted above, I am directed to inform that the Hon’ble Court has been pleased to nominate all the Secretaries of the District Legal Services Authorities of the State of Jharkhand (*except those who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave*) for attending one day “**State Level Workshop on Financial Management” (For Enhancement of Financial Skills in DLSAs) on 4<sup>th</sup> July, 2026, at Nyaya Sadan, JHALSA, Ranchi.**

You are, therefore, requested to direct the Secretary, District Legal Services Authority posted at your Judgeship to attend the same.

Further, the Hon’ble Court has been pleased to direct you to nominate one account knowing staff of DLSA of your judgeship for attending the aforesaid Workshop on 4<sup>th</sup> July, 2026, at Nyaya Sadan, JHALSA, Ranchi.

Accordingly, all the nominated Judicial Officers are accorded necessary permission for attending the aforesaid training programme at Nyaya Sadan, JHALSA, Ranchi.

**No individual request seeking permission to attend the aforesaid programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

This is for your information and needful.

Yours sincerely

Sd/- Vishwa Nath Shukla  
Registrar (Administration)

Memo no. 2544 /Apptt.

dated, the Ranchi

25/06/2026

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information and needful with reference to her Letter No. JHALSA/6342 dated 18.06.2026 / the Director, Judicial Academy Jharkhand, Ranchi for information / the C.P.C., e-Courts Project High Court of Jharkhand, Ranchi for information and also for getting uploaded the letter on the Court’s website.

  
Registrar (Administration)